

fITEM NO.33 REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH
Petition(s) for Special Leave to Appeal (C) No(s). 3177/2015
STATE BANK OF INDIA Petitioner(s)

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS. Respondent(s)
(with office report)

Date : 10/02/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Anmol Chandra,Adv.
Mr. Sanjay Kapur,Adv.

For Respondent(s) Mr.Aviral Shukla,Adv.
Mr. Ardhendumauli Kumar Prasad,Adv.
Mr. Parmanand Gaur,Adv.
Ms.Neeharika Aggarwal,Adv.
Ms. B. Vijayalakshmi Menon,Adv.

UPON hearing the counsel the Court made the following

O R D E R

The respondent Nos.1 & 2 have failed to file the counter affidavit within the period stipulated under the rules. Four weeks time as last chance is given to the respondent No.3 to file the counter affidavit. Service of notice is complete on the respondent No.4, but no one has entered appearance on his behalf.
List the matter again on 31.03.2016.

(M V RAMESH)
Registrar

SB